

**Statement****Urban Transport System in Metropolitan City**

(a) At present, the urban transport system in Delhi mainly consists of the bus services provided by the Delhi Transport Corporation. By and large, these services are considered to be adequate to meet the existing requirements of the travelling public.

(b) At the instance of the Metropolitan Transport Team of the Planning Commission, the Central Road Research Institute conducted comprehensive traffic and transportation studies in 1969 with a view to preparing plans for meeting the long term transportation requirements of Delhi. According to these studies, the total travel in the city would increase substantially by the year 1981, when it would not be possible for road transport alone to cope with the entire traffic. The Institute, accordingly, recommended a mass rapid transit system for the Delhi urban area and suggested alignments for the proposed corridors. Based on these studies, the Metropolitan Transport Team, under the Planning Commission, recommended a network of surface and underground rapid transit corridors. On the basis of these recommendations, techno-economic feasibility studies for a rail-based mass rapid system have been completed by the Metropolitan Transport Project Organisation under the Ministry of Railways. However, Government have yet to take a view in the matter.

**Directorate General of Mines Safety**

\*223. SHRI BIR CHANDRA DEB  
BARMAN :  
SHRI KALYAN ROY :

Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the post of the Director General of Mines Safety is lying vacant;

(b) if so, for how long it has been lying vacant and for what reasons;

(c) whether Government propose to fill up the vacancy without further delay;

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(d) whether it is a fact that a large number of posts in the Directorate General of Mines Safety is lying vacant and a number of officers have either tendered resignation/or joined the Coal industry Ltd. and other public sector organisations;

(e) if so, what are the details thereof; how many posts are vacant and for how long and how many have joined other public sector organisations and the reasons therefor; and

(f) what steps Government propose to take to strengthen the Directorate General Mines Safety ?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY) : (a) to (f) A statement in regard to Class I Technical posts/officers, for which the Central Government is the cadre authority, is placed on the Table of the House. [See Appendix XCIV, Annexure No. 40].

**Rise in Industrial Accidents**

\*224. SHRI KALYAN ROY :  
SHRI BIR CHANDRA DEB  
BARMAN :

Will the Minister of LABOUR be pleased to refer to reply to Unstarred Question 1403 given in the Rajya Sabha on the 14th March, 1975 and state :

(a) the number of cases of deaths and of seriously injured persons, industry-wise, in public and private sectors, separately, from 1972 till the end of December, 1975;

(b) whether it is a fact that the frequency of such accidents is on the increase; and

(c) if so, what specific steps have been taken since 1972 in this regard and whether the Factories Act, 1948 and State Factory Rules have been reviewed ?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY) : (a) to (c) A statement is laid on the Table of the House [See Appendix XCIV, Annexure No. 41.]